

- (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L. T. 896/18/24]
- (iii) (a) Annual Report and Accounts of the Services Export Promotion Council (SEPC), New Delhi, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 [Placed in Library. See No. L. T. 900/18/24]
- (iv) (a) Sixty-ninth Annual Report and Accounts of the EEPC INDIA, Kolkata, West Bengal, for the year 2023-24, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Council.
 [Placed in Library. See No. L. T. 1206/18/24]
- (v) (a) Sixty-fifth Annual Report and Accounts of the Indian Rubber Materials Research Institute (IRMRI), Thane, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Account.
 - (b) Review by Government on the working of the above Institute.
 [Placed in Library. See No. L. T. 1203/18/24]

Report and Accounts (2023-24) of KCDC Limited, Mangaluru, Karnataka; NCCD, Gurugram, Haryana and related papers

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (i) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -
 - (a) Forty-sixth Annual Report and Accounts of the Karnataka Cashew Development Corporation (KCDC) Limited, Mangaluru, Karnataka, for the year 2023-24, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Review by Government on the working of the above Corporation.
 [Placed in Library. See No. L. T. 1214/18/24]
- (ii) A copy each (in English and Hindi) of the following papers: -
 - (a) Annual Report and Accounts of the National Centre for Cold-chain

Development (NCCD), Gurugram, Haryana, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Centre.

[Placed in Library. See No. L. T. 905/18/24]

Notification of the Ministry of Information and Broadcasting

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. L. MURUGAN): Sir, I lay on the Table, a copy (in English and Hindi) of the Ministry of Information and Broadcasting Notification No. N-10/001(2)/2024-PBRB., dated the 13th September, 2024, publishing the Prasar Bharati Recruitment Board (Procedure and Conduct of Business) Regulations, 2024, under Section 34 of the Prasar Bharati (Broadcasting Corporation of India) Act, 1990.

[Placed in Library. See No. L. T. 1014/18/24]

Report (2022-23) of the Central Agricultural University, Imphal, Manipur

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी): महोदय, में निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

(1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 29 of the Central Agricultural University Act, 1992: -

(a) Annual Report of the Central Agricultural University, Imphal, Manipur, for the year 2022-23.

(b) Review by Government on the working of the above University.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L. T. 971/18/24]

I. Notifications of the Ministry of Food Processing Industries

II. Report and Accounts (2022-23) of NMPPB, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI RAVNEET SINGH): Sir, I lay on the Table—

I. A copy each (in English and Hindi) of the following Notifications of the Ministry of Food Processing Industries, under sub-section (2) of Section 39 of the National